

**COURT- 1**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APL No. 26 OF 2017**

**APL No. 27 OF 2017**

**APL No. 318 OF 2017 & IA No. 74 OF 2017**

**Dated: 21st October, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member (electricity)**

**In the matter of:**

**APL No. 26 OF 2017**

**Punjab State Power Corporation Ltd. .... Appellant(s)**

**Versus**

**Punjab State Electricity Regulatory Commission .... Respondent(s)**

Counsel for the Appellant(s) : Vishal Chaudhri for A1

Counsel for the Respondent(s) : Sakesh Kumar for R1  
Tajender K. Joshi for R10, R2, R4, R5, R6, R9

**APL No. 27 OF 2017**

**Sh.K.D.Choudhary, Punjab State Power Corporation Limited .... Appellant(s)**

**Versus**

**Punjab State Electricity Regulatory Commission .... Respondent(s)**

Counsel for the Appellant(s) : Vishal Chaudhri for A1

Counsel for the Respondent(s) : Sakesh Kumar for R1  
Praveen Kumar for R2  
Tajender K. Joshi for R2

**APL No. 318 OF 2017 & IA No. 74 OF 2017**

**PUNJAB STATE POWER CORPORATION LIMITED .... Appellant(s)**

**Versus**

**PUNJAB STATE ELECTRICITY REGULATORY .... Respondent(s)**

**COMMISSION**

Counsel for the Appellant(s) : Vishal Chaudhri for A1

Counsel for the Respondent(s) : Sakesh Kumar for R1

**ORDER**

At the request of learned counsel for the parties, list these matters on **22.01.2020.**

**S.D. Dubey**  
**Technical Member(electricity)**

**Justice Manjula Chellur**  
**Chairperson**

PR